Name of the factory									Arrars		
Name of the fac	:tory								1972-73 Season	1973-74 season	1974-75 Seasor
Ambur	•	•	•		•	•	•	•	0.03	0.32	0.26
Madurartakam	•	•	•	•	•		•	•		0.18	0.11
Thiru Arooran	•	•	•	٠	•	•	•			0.04	
Nellikuppam	•	•	•	•	•	•		•	0.14	0.22	0.48
Lalgudi					•	•	•	•	0.09	<b>0</b> .04	0.13
Cauvery	•	•		•	•	•	•	•	0.18	0.09	0.34
Pugalur		•		•			•	•	0.22	0.65	0.29
Salem	•	•	•	•	•	•	•		0.05	0.08	0.22
Madura	•	•	•	•	•	•				0.11	0.14
Amaravath	•			•				•		0.03	0.06
Sakthi			•	•	•	•	•	•	_		3.29
Villupuram				•	•				0.12	0 <b>°80</b>	0.63
Aru a	•	•			•		•			_	
Allai gar alt r				•	•		•		-		-
Kallak 11cl 1			•	•		•	•		-	1.48	1.02
Maipatu		•		•	•	٠					2 70
Dharamp-11				•		•				-	_

## 107 Written Annoers

MARCH 29, 1976

(Figures in Lash Rupers)

Written Answers

# Prices of Land abotted to Groups Housing Societies

## 1509. SHRI RAJDEO SINGH: SHRI PRABODH CHANDRA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether only 18 out of 160 Cooperative Group Housing Societies in Delhi have paid full cost of land and others have not paid due to exorbitant cost and non-payment of interest on their deposits;

(b) whether D.D.A. had fixed Rs. 54 per square meter as cost for developed lang as per terms and conditions and later went back to charge the same for undeveloped land; (c) whether there is vast difference in ground rent in comparison to land allotted to Group Housing plot-holder societies; and

(d) whether to discourage group Housing Societies land earmarked for them has been auclioned to individuals in Paschimpuri?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAM-AIAH): (a): No, Sir, Only 57 Cooperative Group Housing Societies had applied for allotment of land in Paschimpuri and out of this 23 Societies have made full payment. and 29 have made part payment.

(b) Developed land is being alg lotted to the Group Housing Societies

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e af Rs. 45/per yard or Rs. 54/ per sq. Mtr. There is no question of B.D.A. going back on this offer and charging the same rate for undeveloped land.

(c) Same rate of ground rent is charged from Group Housing Societies as from Plot Housing Societies.

(d) No land earmarked or Group Housing Societies has been auctioned to individuals in Paschimpuri in that area, D.D.A, has a separate scheme for allotment of plots to individuals.

#### Growth of Intermediate Cities

1510. SHRI RAJDEO SINGH: Will the Minister of WORKS AND HOUS-ING be pleased to state:

(a) whether the Chief Town Planner has urged the Government for speeding the growth of intermediate cities the save rural India;

(b) whether according to him the population of rural India will be 673 million by the close of this century;

(c) whether according to him agriculture can support only 500 million ducctly or indirectly and the remaining 173 million will be a burden on the land available;

(d) whether he recommends that right type of people should be encouraged to migrate to the right places; and

(e) if so, the Government's reaction on it?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAM-AIAH). (a) to (e). Presumably the reference is to some views expressed by the Chief Planner of the Town and Country Planning Organisation, which is a subordinate office of the Government of India, in his official capacity and also to some views expressed by him as a professional in some forums. It would be appreciated that the views relate to projections made by experts and organisations and Government would naturally take into account all such views expressed by its experts and organisations and also by others and evolve its policy on the basis of its own appreciation of the situation from time to time keeping in view the larger interests of the country. It is not, therefore possible to indicate Government's reaction on the views given by one or other of its own experts.

#### Wheat Council

## 1511. SHRI RAJDEO SINGH: SHRI HARI SINGH: SHRI VASANT SATHE:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

(a) whether top wheat experts who participated in the two-day seminar have advised Government to set up a 'Wheat Council' which is to be responsible for Research and Development of wheat;

(b) whether they also advised to go in for a quantum increase in wheat output immediately rather than improvement in the quality with the notion that quality aspect of it could be taken up once self-sufficiency was achieved and maintained; and

(c) other suggestions made at the Seminar and Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) A two-day seminar on 'Wheat in the Changing Social Context' was organised on 27th and 28th February, 1976, by a few organisations including the following:

- (1) Wheat Associates of India
- (2) Food Corporation of India
- (8) Roller Flour Millers' Federation of India.